

ORISSA REGULATION No. IV OF 1949.

**THE SAMBALPUR AERIAL ROPEWAYS  
REGULATION, 1949.**

[ Received the assent of the Governor-General on the 19th March  
1949, first published in an extraordinary issue of the  
Orissa Gazette, dated the 28th March 1949 ]

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**REGULATION**

TO APPLY THE PROVISIONS OF THE BIHAR AND ORISSA  
AERIAL ROPEWAYS ACT, 1924, TO THE DISTRICT  
OF SAMBALPUR

**W**HEREAS it is expedient to apply the provisions, Bihar and  
of the Bihar and Orissa Aerial Ropeways Act, Orissa Act  
1924, to the district of Sambalpur ; III of 1924 .

It is hereby enacted as follows :—

Short title.

1. This Regulation may be called the Sambalpur  
Aerial Ropeways Regulation, 1949.

Application  
of the Bihar  
and Orissa  
Aerial Rope-  
ways Act,  
1924, to the  
district of  
Sambalpur.

2. The Bihar and Orissa Aerial Ropeways Act, Bihar and  
1924, shall apply to the district of Sambalpur. Orissa Act  
III of 1924 .